

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**CORRIGENDUM**

Dated: Guwahati, the 12<sup>th</sup> of December, 2024

**NO. HC.XLV/446/2024/ 728 /PM&P ###** In partial modification of this Registry's Notification No. HC.XLV/446/2024/726/PM&P dated 11<sup>th</sup> December, 2024, the name of Shri Nelson Baro mentioned as a participant for Unique Session No.131 be read as Shri Nelson Baro.

By Order,  
Sd/- S. Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.XLV/446/2024/ 728 A /PM&P, Dated: 12.12.2024**

Copy forward for information and necessary action to:


1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Pranjal Das, District & Sessions Judge, Jorhat.
6. Dr. Manash Baruah, Special Judge, Assam.
7. Shri Chandranshu Chaturvedy, District & Sessions Judge, Chirang.
8. Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta.
9. Smti. Tripti Ari, Addl. District & Sessions Judge, Karimganj.
10. The Central Project Coordinator, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati) .***

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
12-12-2027  
**REGISTRAR (JUDICIAL)**